

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 23rd September, 2014

**Appeal No. 265 of 2013 &
IA Nos- 357 of 2013 & 110 of 2014**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

**Appeal No. 266 of 2013 &
IA No-358 of 2013**

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matters on **27.10.2014.**

COURT MASTER